

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s The Jeypore Sugar Company Ltd
PETITION NUMBER : CP/1307/IB/2018
APPLICATION NUMBER : a) IA/393/IB/2020
b) IA/71(CHE)/2021 IN IA/819/IB/2020
IN IA/10/IB/2021
c) IA/194(CHE)/2021 IN IA/819/IB/2020
IN IA/10/IB/2021
d) Cont.P/2(CHE)/2021

ORDER

209.a. IA/393/IB/2020 IN CP/1307/IB/2018

Ld. Counsel Mr. J. Manivannan for the Applicant. Ld. Counsel Mr. Varun Srinivasan for the Respondent

Ld. Counsel for the Respondent has filed an Affidavit vide Diary No.3214 dated 27.06.2024 stating that they will be sharing the audit report by masking certain confidential parts of the report.

List the Application for hearing on **13.08.2024**.

209.b. IA/71(CHE)/2021 IN IA/819/IB/2020 IN IA/10/IB/2021

IN CP/1307/IB/2018

209.c. IA/194(CHE)/2021 IN IA/819/IB/2020 IN IA/10/IB/2021

IN CP/1307/IB/2018

Ld. Counsel Mr. J. Manivannan for the Liquidator. None for the Respondent.

/2/

The Applicant is directed to serve the Application once more and file AOS. This is the last opportunity.

In this case only the prayer i and ii survives.

In this case none appeared for the Respondent during the hearings held on 26.04.2024. Final opportunity is given to Respondents.

List the Application for hearing on **13.08.2024**.

209.d. CONT.P/2(CHE)/2021 IN CP/1307/IB/2018

Ld. Counsel Mr. Shamik Debnath for the Respondent No.1. Ld. Counsel Mr. J. Manivannan for the Liquidator

In this case the Counsel for the Liquidator stated that the EMD amount has been forfeited and also Respondent No.1 Venkateshwara Rao is no more. In view of the above, the Liquidator seeks to withdraw the Petition

Application CONT.P/2(CHE)/2021 is dismissed as withdrawn.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk